

SHRI B. C. GHOSE: Will the hon. Minister kindly mention the name of the company which was considered to be an uneconomic factory by the Government, in regard to electric lamp industry?

SHRI T. T. KRISHNAMACHARI: Sir, I think the statement gives the name of the firm.

SHRI B. C. GHOSE: Had they a factory in India before this permission was given?

SHRI T. T. KRISHNAMACHARI: No, Sir. They might have had some nucleus. According to my information, it is a new company.

SHRI B. C. GHOSE: The first question of mine was "What is the name of the factory which the Government considered was uneconomic?" It is said "Permission was given with a view to enable an existing uneconomic factory to become an efficient unit".

SHRI T. T. KRISHNAMACHARI: There must have been a nucleus, I do not know. I cannot give any precise information on that point.

SHRI B. C. GHOSE: Will the hon. Minister say whether it was the "Radio Lamp Industry"?

SHRI T. T. KRISHNAMACHARI: I am sorry—and I quite agree that cross examination in this case is justifiable—but I can only say that I have not got any information.

SHRI B. C. GHOSE: Will the hon. Minister say how he got the information that no existing firm is prepared to make electric components?

SHRI T. T. KRISHNAMACHARI: Sources of my information, Sir, are very well known. We have a development wing and we have particular technicians in charge. Most of these firms do come up to Government for licence. These firms have to appear

before the officials and give them details. Those happen to be my sources of information.

SHRI B. C. GHOSE: Will the hon. Minister kindly say if the Indian lamp factories which have an Association in which all the electric lamp factories are represented had not made a representation to the Government against the giving of this permission to this Company as they felt that there was sufficiency of production in the country in regard to electric lamps?

SHRI T. T. KRISHNAMACHARI: Sir, to give a precise answer to the question raised by my hon. friend, a certain amount of research is necessary. But I have seen this file and I have also seen some representations made by the Association mentioned by the hon. Member.

SHRI B. C. GHOSE: Will the hon. Minister kindly say if any attempt was made to obtain information either from the Indian factories or from the Association to find out as to whether they would be able to make the components before permission was given to this foreign factory, or to give permission was given on the understanding that these components were not being manufactured by them?

SHRI T. T. KRISHNAMACHARI: This is what is called a leading question. I am afraid I cannot answer a leading question.

COMMUNITY PROJECTS IN MYSORE STATE

*45. SHRI M. VALIULLA: Will the Minister for PLANNING be pleased to state:

(a) the names and location of community projects in Mysore State;

(b) the amounts spent on each of them by the Central Government and the State Government; and

(c) the work turned out so far and the work that is likely to be turned out till the end of December 1952?

THE MINISTER FOR PLANNING AND IRRIGATION AND POWER (SHRI GULZARI LAL NANDA) : (a) Shimoga District (Shikaripur Sorab Area).

(b) and (c). A preliminary survey of the area is being made. The State Government has been allowed to incur expenditure up to Rs. 25,000 for it. The work on the project is expected to begin by 1st October 1952. By the end of December 1952 it is expected that work will be well under way.

SHRI M. VALIULLA : Are there rural development schemes also put into effect at the same time along with the projects ?

SHRI GULZARI LAL NANDA : There are rural development schemes under the programme of intensive agricultural work, but I am not quite sure about this particular case.

SHRI GOVINDA REDDY : Has the Central Government appointed a Committee to supervise this project ?

SHRI GULZARI LAL NANDA : There is a Central Committee appointed for the purpose of supervision of all projects.

SHRI GOVINDA REDDY : Is a Regional Committee going to be appointed or has it been appointed for this purpose ?

SHRI GULZARI LAL NANDA : Regional Committees are set up by the State itself.

SHRI KRISHNA MOORTHY RAO : May I know if any plan of work has been drawn up and targets fixed ?

SHRI GULZARI LAL NANDA : Yes, there is a general pattern which has been embodied in a pamphlet which hon. Members might have seen. At the time a survey is in progress and a plan of work will be drawn up as soon as it is completed. But generally this will vary according to the conditions and depend on the results of the survey.

SHRI KRISHNA MOORTHY RAO : I want to know if for this particular project any plan has been drawn up.

SHRI GULZARI LAL NANDA : As I said, the various components of this particular project will depend upon the survey which is now in progress.

SHRI KRISHNA MOORTHY RAO : May I know if local non-officials will be associated with the execution of this work ?

SHRI GULZARI LAL NANDA : Yes, there is provision for association of non-officials.

COMMITTEE FOR THE WELFARE OF HAJ PILGRIMS

*46. SHRI E. K. IMBICHIBAVA : Will the Minister for EXTERNAL AFFAIRS be pleased to state :

(a) whether Malabar is represented on the Committee for the welfare of Haj pilgrims ;

(b) if the answer to part (a) be in the affirmative, the names of the members from Malabar on the Committee ;

(c) the total expenditure incurred on the work of the Committee during the years 1951 and 1952 ; and

(d) the total amount spent by the Committee at Hedjaz for medical facilities to Haj pilgrims from India during the last three years, namely, 1949-50, 1950-51 and 1951-52 ?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR) :

(a) and (b). It is not clear to which Committee reference is made. There are six Haj Committees in India namely :—

- (1) The Central Haj Committee, New Delhi.
- (2) The Port Haj Committee, Bombay.
- (3) The Special Haj Committee, Calcutta.